

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI
Cause List dated 29.10.2020**

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.V.C.21//2019	Nagaraja M.	H.K.V.G.
2	M.V.C.22/2019	Nagaraja M.	H.K.V.G.
3	M.V.C.23/2019	Nagaraja M.	H.K.V.G.
4	S.C.15027/2014	P.P.	
5	S.C.15023/2018	P.P.	G.S.
6	Crl.A.15019/2019	K.V.M.	D.N.N.
7	Crl.A.15020/2019	K.V.M.	D.N.N.
8	Crl.A.15021/2019	K.V.M.	D.N.N.
9	Crl.A.15022/2019	K.V.M.	D.N.N.
10	Crl.A.15002/2020	K.V.M.	D.N.N.
11	Crl.R.P.15016/2019	Mohan Gowda	
12	Crl.R.P.15012/2020	M. Munikrishna	P.P.
13	Crl.Misc. 15156/2020	S.R. Kavitha	P.P.
14	Crl.Misc. 15157/2020	Jayaprakash	P.P.
15	Crl.Misc. 15158/2020	Ramesh B.N.	P.P.